

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2623
ANSWERED ON:28.07.2014
FLIGHT SCHEDULES OF AIR INDIA
Choudhary Shri Ram Tahal;Devi Smt. Rama

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it has come to the notice of the Government that some of Air India employees have benefited certain private airlines by preparing wrong flight schedules;
- (b) if so, the details thereof along with the loss incurred by Air India as a result thereof;
- (c) whether Air India has taken any action against these employees; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a): No, Madam.
- (b) to (d): Do not arise in view of (a) above.